

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2615  
ANSWERED ON 19/12/2023**

**SURVEY ON BENEFICIARIES UNDER PMAY-G**

**2615. SHRI PATEL HASMUKHBHAI SOMABHAI:  
SHRI RATANSINH MAGANSINH RATHOD:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the survey on the remaining beneficiaries of Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) has been conducted by the Government;**
- (b) if so, the details thereof; and**
- (c) the step taken by the Government for the remaining beneficiaries of PMAY-G?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) to (c) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities by March, 2024. The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. These parameters/criteria was applied on SECC 2011 database to identify eligibility of beneficiary under PMAY-G.**

**Further, the Government conducted Awaas+ survey during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the SECC 2011 survey and thus prepared an additional list of potentially eligible beneficiaries. During Awaas+ survey, a total of 3.90 crore potentially eligible households were registered by the States/UTs and after remanding/verification by Gram Sabhas, a total of 2.79 crore were found potentially eligible by the States/UTs.**

**Of the overall mandate of 2.95 crore households, 2.04 crore beneficiary households have been identified from SECC 2011 survey database and to fill the gap of 91 lakh households (2.95-2.04), Awaas+ survey database is being utilized after following due verification process by Gram Sabhas and Appellate Process thereafter.**

**As of now under PMAY-G out of the overall mandated target of 2.95 crore houses allocated to States/UTs, more than 2.94 crore houses have already been sanctioned to the beneficiaries and over 2.51 crore houses have already been completed as on 14.12.2023**

**At present there is no proposal under consideration of the Ministry for starting the next phase of PMAY-G beyond March, 2024.**

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